

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.415
IA/5300/ND/2023 IN IB/778/ND/2022

IN THE MATTER OF:

Schneider Electric India Private Limited	...	Applicant
Versus		
Sarkun Solar Private Limited	...	Respondent

Under Section 9 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mohna M Lal, Adv. Geetali Hazarika
For the Respondent : Adv. Vatsala Kak

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **03.07.2024**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)